

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA
(CIRCUIT SITTING AT PORT BLAIR)**

No. O.A. 503/AN/2017

Date of order: 25.3.2019

Present : Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Shri Joy Pinto,
S/o. Late Joseph Pinto,
R/o. Prem Nagar, Port Blair,
Presently posted as Block Sports Officer
At Mini Stadium Wimberlygunj,
Under the Director of Sports and Youth Affairs,
A&N Administration, Port Blair.

Applicant

VERSUS -

1. Union of India,
Service through the Secretary,
Government of India
Ministry of Youth Affairs and Sports,
501, B Wing, Shastri Bhawan,
Dr. Rajendra Prasad Road,
New Delhi – 1.
2. Union of India,
Service through the Secretary,
Government of India,
Ministry of Human Resource Development,
New Delhi – 1.
3. A&N Administration,
Service through the Lt. Governor,
A&N Islands,
Raj Niwas,
Port Blair.
4. The Secretary (Sports),
Director of Sports and Youth Affairs,
A&N Administration,
Port Blair.
5. The Director of Sports and Youth Affairs,
A&N Administration,
Port Blair.

6. The Director of Education,
A&N Administration,
Port Blair.

.. Respondents

7. Shri V. Selvam,
Posted as Swimming Coach,
Directorate of Sports and Youth Affairs,
A&N Administration,
Port Blair.

.. Private Respondents

For the Applicant : None

For the Respondents : None

O R D E R (ORAL)

Per Ms. Manjula Das, Judicial Member

When the matter is called out, none appears on behalf of the applicant.

2. The matter was listed on 6.4.2017, when none appeared for the applicant.

Then again on 20.2.2018, 20.6.2018, 18.12.2018 as well as on 21.12.2018, none appeared for the applicant. Due to absence of the applicant the matter could not be proceeded with. It is presumed that the applicant is not interested to proceed with this matter anymore.

3. The O.A. is, accordingly, dismissed for default.

(Dr. Nandita Chatterjee)
Administrative Member

(Manjula Das)
Judicial Member

SP